

**GOVERNMENT OF INDIA  
LABOUR AND EMPLOYMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4011

ANSWERED ON:30.04.2012

OUTSTANDING ESI AND EPF AMOUNT

Dhotre Shri Sanjay Shamrao;Gawali Patil Smt. Bhavana Pundlikrao ;Mandal Shri Mangani Lal

**Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:**

- (a) the number of regular employees and contract workers/labourers presently working in Hotel Industry and Hospitals in the country;
- (b) whether the Government has received complaints regarding exploitation of the said employees/workers by the Management;
- (c) if so, the details thereof and the action taken therein;
- (d) the details of the Employees` State Insurance and Employees` Provident Fund Organisation (EPFO) amount outstanding against the hotels and hospitals during each of the last three years and the current year, hotel/hospital-wise;
- (e) the number of cases of violation of Labour Laws pending in Labour Courts against them; and
- (f) the steps taken by the Government to give relief to the affected regular employees and contract workers/labourers?

**Answer**

MINISTER OF THE STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI MALLIKARJUN KHARGE)

(a) & (b): The data is not maintained centrally.

(c): Does not arise in reply to parts (a) & (b).

(d): The details of number of companies and the total amount in default including hotels and hospitals in respect of Employees' State Insurance Corporation (ESIC) and Employees' Provident Fund Organisation (EPFO) are Annexed.

(e): The data is not maintained centrally.

(f): Relief to the affected regular employees and contract workers and labourers are given as per the provisions of relevant labour laws.